

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

NO.S.O.13/2010

DATE: 30.07.2010

Consequent upon retirement, transfer and elevation of Hon'ble Judges, in supersession of previous orders the judgeships for inspection are allocated to the Hon'ble Judges as under:-

S. NO.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE P.C.TATIA	JAIPUR CITY, JAIPUR DISTRICT
2.	HON'BLE MR. JUSTICE DALIP SINGH	JDAIPUR, DUNGARPUR
3.	HON'BLE MR. JUSTICE N.K.JAIN	JODHPUR, MERTA
4.	HON'BLE MR. JUSTICE DINESH MAHESHWARI	AJMER, BHILWARA
5.	HON'BLE MR. JUSTICE AJAY RASTOGI	BIKANER, SIKAR
6.	HON'BLE MR. JUSTICE GOVIND MATHUR	BIHARATPUR, SAWAIMADHOPUR
7.	HON'BLE MR. JUSTICE S.P.PATHAK	KOTA, BUNDI
8.	HON'BLE MR. JUSTICE P.S.ASOPA	GANGANAGAR
9.	HON'BLE MR. JUSTICE G.K.VYAS	HANUMANGARH
10.	HON'BLE MR. JUSTICE R.S.CHAUHAN	CHITTORGARH, PRATAPGARH
11.	HON'BLE DR. JUSTICE VINAY KOTHARI	JHALAWAR, JALORE
12.	HON'BLE MR. JUSTICE MOHD. RAFIQ	TONK, BARAN
13.	HON'BLE MR. JUSTICE R.S.RATHORE	DAUSA, KAROLI
14.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	ALWAR, RAJSAMAND
15.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	BALOTRA
16.	HON'BLE MR. JUSTICE M.N.BHANDARI	SIROHI, PALI
17.	HON'BLE MR. JUSTICE C.M.TOTLA	JHUNJHUNU
18.	HON'BLE MR. JUSTICE MAHESH CHAND BIJAGWATI	DHOLPUR
19.	HON'BLE MRS. JUSTICE MEENA V. GOMBER	CHURU
20.	HON'BLE MR. JUSTICE K.C. JOSHI	BANSWARA
21.	HON'BLE MR. JUSTICE S.S. KOTHARI	JAISALMER

[Signature]

Hon'ble Inspecting Judges of the area would advise the Hon'ble Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

It is desirable that the Hon'ble Judges should notify their tour programme well in advance to Hon'ble the Chief Justice and at least two weeks ahead. They are further requested to bring their tour programme to the notice of the Hon'ble Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

30/7/2010